

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

18. TCP/39(MB)2013

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

**NAME OF THE PARTIES:- Hotel Ratnasoham Private Limited**  
**V/s**  
**Ashok Govind Rao**

**Section: 59 of Companies Act, 2013**

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**ORDER**

Counsel, Sumukh Valimbe appeared for the Petitioner. None present on behalf of the Respondent. **Registry is directed** to issue notice to Respondent intimating the next date of hearing and file track consignment report at least two days before the next date of hearing.

List this matter on **24.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**